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Title: Motion regarding adoption of amendments made by Rajya Sabha in the Indian Trusts (Amendment) Bill, 2015 (Motion adopted).

HON. DEPUTY-SPEAKER: The House will now take up Item No. 16 – Indian Trusts (Amendment) Bill, Amendments by Rajya Sabha.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Deputy-Speaker, Sir, I beg to move:

""That the following amendments made by the Rajya Sabha in the Bill* further to amend the Indian Trusts Act, 1882 be taken into consideration:-"

ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-sixth", the word "Sixty-seventh" be *substituted*

CLAUSE 1

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2. That at page 1, line 3, *for* the figure "2015", the figure "2016" be *substituted*."

HON DEPUTY-SPEAKER: The question is:

""That the following amendments made by the Rajya Sabha in the Bill further to amend the Indian Trusts Act, 1882 be taken into consideration:-"

ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-sixth", the word "Sixty-seventh" be *substituted*

CLAUSE 1

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2. That at page 1, line 3, *for* the figure "2015", the figure "2016" be *substituted*."

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The motion was adopted.

HON. DEPUTY-SPEAKER: We shall now take up amendments made by Rajya Sabha. I shall now put amendment Nos. 1 and 2 made by Rajya Sabha together to the vote of the House.

The question is:

"ENACTING FORMULA

1. "That at page 1, line 1, *for* the word "Sixty-sixth", the word "Sixty-seventh" be *substituted*."

CLAUSE 1

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2. "That at page 1, line 3, *for* the figure "2015", the figure "2016" be *substituted*."

The motion was adopted.

HON. DEPUTY-SPEAKER: The Minister may now move that the amendments made by Rajya Sabha in the Indian Trusts (Amendment) Bill, 2015, as passed by Lok Sabha, be agreed to.

SHRI ARJUN RAM MEGHWAL: Sir, I beg to move:

"That the amendments made by Rajya Sabha in the Bill

be agreed to."

HON. DEPUTY-SPEAKER: The question is:

"That the amendments made by Rajya Sabha in the Bill
be agreed to."

The motion was adopted.